

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 6(ND)15**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

**NAME OF THE COMPANY: M/s. Raj Kumar Giri V/s. M/s. Integrated Envirotech Pvt. Ltd.**

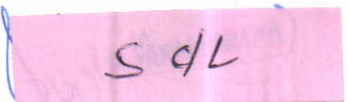
**SECTION OF THE COMPANIES ACT: 397/398**

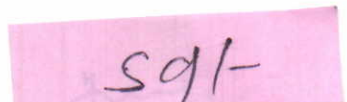
<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
---------------------	--------------------	---------------------------	------------------------------	-------------------------

1.	SHREY CHATHLY	ADV	FOR PETITIONER	
----	------------------	-----	----------------	---

**ORDER**

Learned counsel for the petitioner is present. None for the respondent. The matter shall come up on 19.10.2016, that is the appointed date in the petition.

  
**(R.Varadharajan)**  
**Member (Judicial)**

  
**(Maharaj Krishan Hanjura)**  
**Member (Judicial)**